

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.203  
**C.P. (IB)/202(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

PHENIX BUILDING SOLUTIONS PRIVATE LIMITED  
VS

.....Applicant

RAJGREEN AMUSEMENT PARK PRIVATE LIMITED

.....Respondent

**Order delivered on: 26/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Tanaya Shah, Adv.

For the Respondent : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.

**ORDER**

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 26.06.2024.

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**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**